

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 170**

**TO BE ANSWERED ON JULY 20, 2023**

**FUNDS FOR CIVIC FACILITIES IN SLUM AREAS**

**NO. 170. SHRIMATI RAJASHREE MALLICK:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Union Government has allocated funds for providing civic facilities in slum areas and development of slums in the country;**
- (b) if so, the details thereof during the last nine years, State-wise, particularly in Jagatsinghpur Parliamentary Constituency;**
- (c) whether the Government has taken steps to provide basic facilities like health and education to the people dwelling in slums in towns and cities; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) & (b): 'Land' and 'Colonisation' are State subjects. Therefore, providing civic facilities in slum areas and development of slums in the country is the responsibility of the State/Union Territory (UT) Governments. Central Government supplements the efforts of States/UTs through its Missions, such as - Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission - Urban (SBM-U) etc.**

**Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. In the last nine years, a total of ₹1.47 lakh crore has been released as Central Assistance to States/UTs.**

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**Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. In the last nine years, a total of ₹14,937.15 crore has been released to States/UTs by the Central Government.**

**Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹33,110.41 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport. Funds under AMRUT are released to States/UTs and not cities. States are further responsible for releasing the funds to cities. In the last nine years, the Central Government has released a total of ₹39,479.44 crore to States/UTs.**

**Recently, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the Mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAPs) have been approved by Ministry of Housing and Urban Affairs (MoHUA) for 6,755 projects worth ₹1,39,688 crore (including O&M) submitted by States/UTs. Under SBM 2.0, Mission allocation is ₹33,993.60 crore against which, ₹3,081.42 crore has been released.**

**State/UT-wise details of funds allocated under PMAY-U, AMRUT, SBM-U, AMRUT 2.0 and SBM 2.0 are at Annexure-I to V respectively.**

**(c) & (d): Apart from PMAY-U, SBM-U and AMRUT, to provide basic facilities, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums. Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme in all urban areas including slums, amongst others.**

**State/UT-wise details of Central Assistance Sanctioned and Released under PMAY-U including Jagatsinghpur Parliamentary Constituency (Odisha)**

(As on 10.07.2023)

S. No.		Name of the State/UT	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)
1	States	Andhra Pradesh	32,499.33	20,045.70
2		Bihar	5,083.64	2,984.09
3		Chhattisgarh	4,810.98	3,605.68
4		Goa	74.76	75.04
5		Gujarat	21,701.52	19,149.95
6		Haryana	2,921.64	1,573.47
7		Himachal Pradesh	219.44	192.41
8		Jharkhand	3,603.31	2,829.43
9		Karnataka	10,614.43	6,550.28
10		Kerala	2,754.71	2,081.83
11		Madhya Pradesh	15,823.08	14,327.09
12		Maharashtra	26,109.21	17,780.51
13		Odisha	2,982.04	2,226.75
14		Punjab	2,342.88	1,646.51
15		Rajasthan	5,437.01	4,140.22
16		Tamil Nadu	11,199.25	9,240.59
17		Telangana	4,475.66	3,314.27
18		Uttar Pradesh	26,831.17	22,013.25
19		Uttarakhand	1,183.36	810.03
20		West Bengal	10,977.86	6,730.61
<b>Sub-total (States)</b>			<b>1,91,645.28</b>	<b>1,41,317.72</b>
21	North East States	Arunachal Pradesh	182.38	146.33
22		Assam	2,674.26	1,608.89
23		Manipur	841.39	447.12
24		Meghalaya	72.35	29.75
25		Mizoram	610.89	368.91
26		Nagaland	505.53	339.05
27		Sikkim	10.30	7.09
28		Tripura	1,437.56	1,183.95
<b>Sub-total (NE States)</b>			<b>6,334.66</b>	<b>4,131.09</b>
29	Union Territories	A&N Islands	5.84	2.93
30		Chandigarh	28.78	28.78
31		D&NH and D&D	222.22	200.27
32		Delhi	692.53	692.53
33		Jammu & Kashmir	756.43	443.51
34		Ladakh	30.22	22.21
35		Lakshadweep	-	-
36		Puducherry	226.97	192.08
<b>Sub-total (UT)</b>			<b>1,962.99</b>	<b>1,582.31</b>
<b>Total</b>			<b>2.00 lakh crore</b>	<b>1.47 lakh crore</b>

**Note:** ₹33.50 crore has been released out of ₹43.59 crore approved for Jagatsinghpur Parliamentary Constituency (Odisha) under PMAY-U.

**State/UT-wise fund allocation under AMRUT**

S. No.	State/UT	SAAP Size (₹ in crore)	
		Approved SAAP Size	Committed CA
1	A&N Islands	10.82	10.82
2	Andhra Pradesh	2,890.17	1,056.62
3	Arunachal Pradesh	140.25	126.22
4	Assam	657.14	591.42
5	Bihar	2,469.77	1,164.80
6	Chandigarh	95.07	54.09
7	Chhattisgarh	2,192.76	1,009.74
8	Dadra & Nagar Haveli	10.82	10.82
	Daman & Diu	18.03	18.03
9	Delhi	802.31	802.31
10	Goa	209.18	104.58
11	Gujarat	4,884.42	2,069.96
12	Haryana	2,565.74	764.51
13	Himachal Pradesh	304.52	274.07
14	Jammu & Kashmir	513.13	500.62
15	Ladakh	79.92	79.19
16	Jharkhand	1,245.74	566.17
17	Karnataka	4,952.87	2,318.79
18	Kerala	2,359.38	1,161.20
19	Lakshadweep	3.61	3.61
20	Madhya Pradesh	6,200.67	2,592.86
21	Maharashtra	7,759.32	3,534.08
22	Manipur	180.31	162.28
23	Meghalaya	80.14	72.12
24	Mizoram	140.25	126.22
25	Nagaland	120.22	108.19
26	Odisha	1,598.96	796.97
27	Puducherry	64.91	64.91
28	Punjab	2,766.62	1,204.47
29	Rajasthan	3,223.94	1,541.95
30	Sikkim	40.06	36.06
31	Tamil Nadu	11,194.78	4,756.58
32	Telangana	1,666.26	832.60
33	Tripura	148.25	133.43
34	Uttar Pradesh	11,421.67	4,922.46
35	Uttarakhand	593.02	533.72
36	West Bengal	4,035.00	1,929.32
<b>Total</b>		<b>77,640.02</b>	<b>36,035.79</b>

**Note:** Committed CA of UTs of J&K & Ladakh have been revised to 100% post bifurcation of erstwhile J&K State.

## Mission Allocation under SBM-U (2014-2021)

S. No.	State/UT	Mission Allocation (₹ in crore)						
		Floating	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands		0.43	0.10	2.50	0.39	0.10	3.52
2	Andhra Pradesh		184.08	27.95	308.54	40.61	10.15	571.33
3	Arunachal Pradesh		13.40	0.35	7.25	12.22	3.06	36.28
4	Assam		81.95	2.31	76.76	66.62	16.66	244.30
5	Bihar		191.90	45.27	259.96	47.64	11.91	556.68
6	Chandigarh		2.45	0.53	22.24	2.24	0.56	28.02
7	Chhattisgarh		140.76	34.40	131.53	40.93	10.23	357.85
8	Dadra & Nagar Haveli		1.20	0.17	2.27	0.39	0.10	4.13
9	Daman & Diu		0.29	0.06	1.57	0.53	0.13	2.58
10	Delhi		50.16	5.15	263.68	24.61	6.15	349.75
11	Goa		3.21	0.48	9.29	3.29	0.82	17.09
12	Gujarat		162.56	32.22	536.22	82.52	20.63	834.15
13	Haryana		56.67	10.61	181.80	30.40	7.60	287.08
14	Himachal Pradesh		14.02	0.90	15.22	11.05	2.76	43.95
15	Jammu & Kashmir		71.84	2.58	47.59	14.74	3.68	140.44
16	Ladakh		30.789	1.11	20.40	6.32	1.58	60.19
17	Jharkhand		92.41	21.08	122.68	18.03	4.51	258.71
18	Karnataka	408.00	158.35	44.31	512.52	84.62	21.16	820.96
19	Kerala		70.62	1.53	121.35	21.19	5.30	219.99
20	Madhya Pradesh		292.79	65.42	434.01	102.26	25.56	920.04
21	Maharashtra		359.90	57.57	1,081.84	142.79	35.70	1,677.80
22	Manipur		47.46	0.28	14.72	16.51	4.13	83.10
23	Meghalaya		5.82	0.16	8.69	7.56	1.89	24.12
24	Mizoram		18.08	0.08	13.22	14.11	3.53	49.02
25	Nagaland		26.59	0.19	11.69	12.02	3.00	53.49
26	Odisha		161.33	33.82	138.05	31.06	7.76	372.02
27	Puducherry		6.78	1.57	17.30	2.63	0.66	28.94
28	Punjab		78.66	8.45	220.97	44.75	11.19	364.02
29	Rajasthan		225.01	35.73	363.46	65.01	16.25	705.46
30	Sikkim		2.63	0.06	3.42	4.33	1.08	11.52
31	Tamil Nadu		184.02	93.52	689.87	186.47	46.62	1,200.50
32	Telangana		133.31	20.24	223.43	29.41	7.35	413.74
33	Tripura		68.65	0.12	15.51	12.87	3.22	100.37
34	Uttar Pradesh		473.28	80.03	940.91	197.41	49.35	1,740.98
35	Uttarakhand		30.30	1.59	57.57	18.03	4.51	112.00
36	West Bengal		315.33	24.82	487.79	66.72	16.68	911.34
	<b>State/UT</b>	<b>408.00</b>	<b>3,757.03</b>	<b>654.76</b>	<b>7,365.82</b>	<b>1,462.28</b>	<b>365.57</b>	<b>14,013.46</b>
	<b>MoHUA</b>					<b>365.57</b>	<b>243.70</b>	<b>609.27</b>
	<b>Total</b>					<b>1,827.85</b>	<b>609.27</b>	<b>14,622.73</b>

**Fund Allocation under AMRUT 2.0****(₹ in crore)**

S. No.	State/UT	Revised Project fund allocation (after rounding off)	Revised A&OE Allocation
1	Andaman and Nicobar Islands	36	1.16
2	Andhra Pradesh	2,948	95.81
3	Arunachal Pradesh	226	7.35
4	Assam	775	25.20
5	Bihar	2,628	85.41
6	Chandigarh	170	5.52
7	Chhattisgarh	1,303	42.33
8	Dadra & Nagar Haveli and Daman & Diu	30	0.99
9	Delhi	2,885	93.73
10	Goa	85	2.76
11	Gujarat	4,512	146.61
12	Haryana	1,496	48.61
13	Himachal Pradesh	256	8.32
14	Jammu and Kashmir	867	28.17
15	Jharkhand	1,183	38.43
16	Karnataka	4,628	150.37
17	Kerala	1,374	44.65
18	Ladakh	128	4.17
19	Lakshadweep	2	0.07
20	Madhya Pradesh	4,065	132.07
21	Maharashtra	9,310	302.51
22	Manipur	170	5.52
23	Meghalaya	111	3.62
24	Mizoram	143	4.64
25	Nagaland	176	5.73
26	Odisha	1,373	44.61
27	Puducherry	150	4.89
28	Punjab	1,836	59.67
29	Rajasthan	3,552	115.41
30	Sikkim	40	1.30
31	Tamil Nadu	4,942	160.56
32	Telangana	2,789	90.63
33	Tripura	157	5.09
34	Uttar Pradesh	8,161	265.19
35	Uttarakhand	585	19.02
36	West Bengal	3,658	118.88
	<b>Total</b>	<b>66,750.0</b>	<b>2,169.00</b>

**Mission Allocation under SBM-U 2.0 (2021-2026)**

S. No.	State/UT	Mission Allocation (₹ in crore)						
		Floating	Toilet Construction	UWM	SWM	IEC	CB	Total
1	A&N Islands		0.50	0.00	5.50	1.70	0.90	8.60
2	Andhra Pradesh		47.10	694.10	458.10	142.40	71.60	1413.30
3	Arunachal Pradesh		1.00	79.30	33.20	10.30	5.20	129.00
4	Assam		14.20	315.70	118.30	36.80	18.50	503.50
5	Bihar		37.90	666.50	341.10	106.00	53.30	1204.80
6	Chandigarh		3.30	0.00	28.50	8.90	4.50	45.20
7	Chhattisgarh		19.10	414.60	200.10	62.20	31.30	727.30
8	Dadra & Nagar Haveli and Daman & Diu		1.10	23.10	4.80	1.50	0.70	31.20
9	Delhi		10.00	0.00	1152.60	15.00	15.00	1192.60
10	Goa		2.90	56.90	12.30	3.80	1.90	77.80
11	Gujarat		83.00	806.90	701.40	218.00	109.60	1918.90
12	Haryana		28.50	284.40	226.90	70.50	35.40	645.70
13	Himachal Pradesh		2.20	101.00	36.50	11.30	5.70	156.70
14	Jammu & Kashmir		10.30	226.40	131.70	40.90	20.60	429.90
15	Jharkhand		25.60	236.80	174.90	54.40	27.30	519.00
16	Karnataka		76.10	1,128.60	709.30	220.50	110.80	2,245.30
17	Kerala	305.00	51.40	521.70	205.80	64.00	32.20	875.10
18	Ladakh		0.70	34.10	19.00	5.90	3.00	62.70
19	Madhya Pradesh		64.70	1,229.50	617.50	192.00	96.50	2,200.20
20	Maharashtra		163.80	1,484.80	1,438.10	447.10	224.70	3,758.50
21	Manipur		2.50	58.70	23.90	7.40	3.70	96.20
22	Meghalaya		1.90	40.80	16.80	5.20	2.60	67.30
23	Mizoram		1.80	48.10	22.20	6.90	3.50	82.50
24	Nagaland		1.80	60.30	19.00	5.90	3.00	90.00
25	Odisha		22.60	491.00	209.80	65.20	32.80	821.40
26	Puducherry		2.70	25.50	20.40	6.30	3.20	58.10
27	Punjab		33.50	589.00	294.20	91.50	46.00	1,054.20
28	Rajasthan		54.90	916.10	541.80	168.40	84.60	1,765.80
29	Sikkim		0.50	9.80	6.20	1.90	1.00	19.40
30	Tamil Nadu		112.50	1,999.70	807.40	251.00	126.10	3,296.70
31	Telangana		43.90	463.10	381.90	118.70	59.70	1,067.30
32	Tripura		3.10	48.40	23.00	7.20	3.60	85.30
33	Uttar Pradesh		143.40	2,117.20	1235.90	384.20	193.10	4,073.80
34	Uttarakhand		9.80	203.00	89.00	27.70	13.90	343.40
35	West Bengal		93.80	507.90	577.70	179.60	90.30	1449.30
	<b>State/UT</b>	<b>305.00</b>	<b>1,172.10</b>	<b>15,883.00</b>	<b>10,884.80</b>	<b>3040.30</b>	<b>1535.80</b>	<b>32,821.00</b>
	<b>MoHUA</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>590.20</b>	<b>582.40</b>	<b>1,172.60</b>
	<b>Total</b>	<b>305.00</b>	<b>1,172.10</b>	<b>15,883.00</b>	<b>10,884.80</b>	<b>3,630.50</b>	<b>2,118.20</b>	<b>33,993.60</b>